

orders on the subject. Accordingly, in Group 'C' and 'D' posts, 44 vacancies reserved for Scheduled Tribes have been filled up by making appointments of Scheduled Caste candidates by way of exchange of vacancies.

(b) R and P Regulations for the various posts in DESU are framed by the MCD in consultation with the UPSC and are notified by the Delhi Administration. Since DESU is following the instructions relating to the reservation for Scheduled Caste/Scheduled Tribes issued by the Government, these are kept in view while framing R and P Regulation for the posts.

(c) In view of the above reply, the question does not arise.

Liquor Bottling and Blending Units

10371. SHRI ERA MOHAN : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the names of liquor bottling and blending units in the country, State-wise and particularly in Tamil Nadu ;

(b) the annual production of individual liquor and blending units ; and

(c) the number of letters of intent issued for fresh units in the country (State-wise figures) and the number of applications still pending for issue of letters of intent ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI R.C. RATH) : (a) to (c). Distillation or brewing of alcoholic drinks were included in Schedule IV, to the notification of 16th February, 1973, as a specially regulated Industry, w.e.f. 19.11.75. Consequent thereto all units not having Industrial licences but covered under the I (D and R) Act were required to obtain COB licences. The names of the companies with capacities who have been granted Carrying-on-Business licences (COB) under the I (D and R) Act, 1951, for the manufacture of Indian Made Foreign Liquor (IMFL) and Country Liquor (CL) including bottling and blending are given in the Statement-I. No COB Licence has been issued by the Central Government to any undertaking in Tamil Nadu. The production figures of the units are not readily available. However, as reported by State Governments, the total consumption of potable alcohol from indigenous production was 2867.55 lakh litres during the alcohol year 1982-83. In addition, 8 companies whose names are given in Statement-II were granted letter of intent with certain conditions in response to their COB applications. These companies have made representations against the conditions and a view is yet to be taken on them. Two applications for grant of COB licences from M/S Khoday Industries Limited, Bangalore, are pending for decision.

3 letters of intent and one permission letter have been issued for manufacture of IMFL for 100% export.

Statement-I

(Licensed Capacity
in lakh litres)

1

2

Uttar Pradesh

1.	M/s. Co-operative Company Limited, Saharanpur, Uttar Pradesh	1117
2.	M/s. Ajudhia Distillery, Moradabad.	2959
3.	M/s. Rampur Distillery and Chemicals Works.	1989

1

2

4.	M/s. Upper Doah Sugar Mills Ltd., Pilkham.	1733
5.	M/s. Upper Doah Sugar Mills Ltd., Shamali.	896
6.	M/s. Carew and Company Ltd., Rosa.	1960
7.	Central Distt. and Chem. Works Ltd.	2672
8.	Narang Industries Limited	2762
9.	Shadilal Distillery Works	1735
10.	Simbhaoli Inds. (P) Ltd.	1178
11.	Mohan Meakin Breweries Ltd.	831
12.	Saraya Distillery	2364

Haryana

1.	Panipat Cooperative Sugar Mills Ltd.	5645
2.	Indo-Lower Braw Breweries Ltd.	600

Jammu and Kashmir

1.	Devans Modern Breweries	331
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Himachal Pradesh

1.	Himachal Pradesh Ind. Dev. Corporation	1100
2.	Rangar Breweries Ltd.	1100
3.	Mohan Meakin Ltd.	385.40

Kerala

1.	Travancore Sugar and Chemicals Ltd.	1600
2.	Coop-Sugars Ltd.	3820

Rajasthan

1.	Sona Distillery (P) Ltd.	450
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Karnataka

1.	Mysore Sugar and Company	206
2.	Pampasar Distillery	8180

1

2

3.	Amrut Distilleries (P) Ltd.	980
4.	West India Distilleries (P) Ltd.	1100
5.	Upar Sugar Works Limited	6282
6.	Yezdi Distillery	709
7.	Virayu Pvt. Ltd.	255
8.	Gemini Distillery	9910
9.	Kulburgi Distt.	1100
10.	Vorion Chemicals and Distilleries Limited	1100

Punjab

1.	Patiala Distillery	1100
2.	Jagatjit Industries	15647
3.	Bhagat Industrial Corpn.	5311
4.	Mohan Meakin Breweries Ltd.	627

Andhra Pradesh

1.	Vindale Distillery	128
2.	Deccan Sugar and Abkari Co. Ltd.	3533

Maharashtra

1.	Govt. Distillery	1725
2.	Jamner Taluk Cane Prod. Coop. Society	675
3.	Brihan Distillery	3686
4.	Tilaknagar Distillery	3907
5.	Kay Distillery (Kay Chemical Industries Limited)	1100
6.	Vidarbha Liquor Corporation	1282
7.	Raman Distillery	1100
8.	Shree Satpuda Tapi Parisar Sahkari Sakar Karkhana.	3282
9.	United Agencies Ltd.	419

1

2

10.	Rahuri Sahkari Sakhar Karkhana	6140
11.	Maharashtra Manufacturing Corpn.	1100
12.	Parwara S.S.K. Ltd.	8540
13.	Satkari S.S.K. Ltd.	5033
14.	Polychem Ltd.	500
15.	Nira Valley Corp. Dist. Ltd.	1100
16.	South Konkan Distilleries	1100
17.	Panchganga S.S.K. Ltd.	820
18.	Shri Krishna S.S.K. Ltd.	4420
19.	Walwa Taluka S.S.K. Ltd.	1100
20.	Niphad S.S.K. Ltd.	1100
21.	Konkan Agro Marine Ind. Pvt. Ltd.	1100
22.	Kasang Coop. Dist. Ltd.	1100
23.	Tarna Shetkari Sakhar Karkhana Limited	1100
24.	United Coopn. Dist. Ltd.	1976
25.	Kolhapur Sugar Mills Ltd.	2129

Statement-II

1. M/s. Mc Dowell and Co.
Hyderabad (A.P.)
2. M/s. Mc Dowell and Company
Hathidah, Bihar.
3. M/s. Mc Dowell Co. Ltd.
Ponda (Goa).
4. M/s. Daurala Sugar Works Ltd.
5. M/s. Maharashtra Distilleries Limited.
6. M/s. Polychem Ltd.
Jamshedji Tata Road, Bombay.

7. M/s. Shaw Wallace and Co. Ltd.
(Hyderabad, A.P.)

8. M/s. Mohan Meakins Breweries Ltd.,
Solun, Himachal Pradesh.

**Manufacturing and Import of Etham-
butol Tablets**

10372. SHRI TARIQ ANWAR : Will
the Minister of CHEMICALS AND FERTI-
LIZERS be pleased to state :

(a) whether it is a fact that manufac-
turers of Ethambutol tablets have over-
charged the TB patients during the years
1982-83 and 1983-84 ;